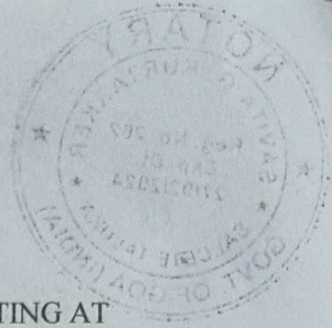




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BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT
PUNE

Application No. 29 of 2023

Sylvia Cardozo and 3 others Applicants

v/s

State of Goa and 9 others Respondents

**ADDITIONAL AFFIDAVIT IN
REPLY OF THE RESPONDENT
NO. 6**

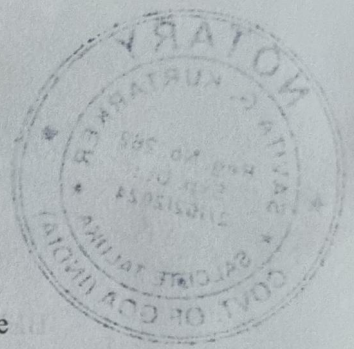
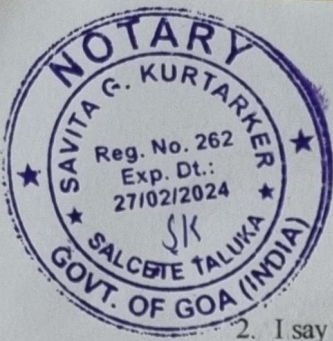
MAY IT PLEASE THIS HONOURABLE TRIBUNAL

I, Mr. Basilio Fernandes, Son of Francis Xavier Fernandes, aged about 63 years, resident of House No. 338D/8, Uzro, Post Office Raia, Camorlim, Salcete, Goa, the Respondent No. 6, Indian National, do hereby on solemn affirmation state and submit as under:-

1. I am filing the present additional affidavit on behalf of the Respondent No. 6 only for the limited purpose of clarifying the contents of Para 10 of the Affidavit in Reply of the Respondent No. 6.



Faint, mirrored text from the reverse side of the page, including 'Who is...', 'to whom...', 'this...', and 'I am...'. There is also a faint notary seal at the bottom right.



2. I say that the PIL Writ Petition pending before the Honourable High Court of Bombay at Goa mentioned in Para 10 of the Affidavit in reply filed by the Respondent No. 6 is the PIL Writ Petition No. 45 of 2018.

3. I say that the Village Panchayat of Camorlim has taken action as per the law and the Village Panchayat undertakes to comply with all the directions and orders of this Honorable Tribunal.

I say that whatever that has been stated by me in the foregoing paragraphs of my Additional Affidavit is based on the records kept by the Office of the Respondent No. 6 and I believe the contents of the present Affidavit to be true and correct to the best of my knowledge.

[Handwritten Signature]
DEPONENT

Solemnly affirmed by me at Margao, Goa }

On this 6th day of September, 2023 }



Solemnly affirmed before me by Basilo Fernandes
Who is identified to me by DNo. GA0820090180145
to whom I personally know on this 06 day of Sep. 2023

Reg No 15649/2023
KS9V144
SAVITA G. KURTARKER
NOTARY
MARGAO-GOIA

